

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3646  
ANSWERED ON:19.03.2013  
FUNDS FOR COMBATING NAXALISM  
Mahajan Smt. Sumitra;Ramkishun Shri

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of the funds provided to the States to deal with Naxalism during each of the last three years and the current year, State-wise;
- (b) whether the Government has reviewed the utilisation of the said funds;
- (c) if so, the details thereof;
- (d) whether the funds provided has been adequate in dealing with Naxalism; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (e): The Central Government has adopted an integrated approach in dealing with Left Wing Extremism (LWE) in the areas of security, development, ensuring good governance and public perception management. The State Governments specifically deal with various issues related to LWE activities in the States. The Central Government monitors the situation closely and supplements the efforts of the State Governments over a wide range of security and development related schemes.

The Central Government provides assistance to the States in capacity building through schemes like the Security Related Expenditure (SRE) Scheme, the Special Infrastructure Scheme (SIS) in Left Wing Extremism affected States and the Scheme for Construction/ Strengthening of 400 Fortified Police Stations in LWE affected districts. The State-wise details of funds released during the last three years and the current year under the SRE Scheme, the SIS Scheme and the Scheme for Construction/ Strengthening of 400 Fortified Police Station are given at Annexure-I, Annexure-II and Annexure-III respectively. The SRE Scheme, being a reimbursement scheme, the expenditure is first incurred by the State Governments, and thereafter, reimbursed by the Central Government after conducting audit in the respective States. The physical progress and utilization of funds in respect of SIS Scheme and Construction/ Strengthening of Fortified Police Scheme is reviewed from time to time and the funds are released to the State Governments on the basis of physical and financial progress and submission of Utilization Certificates.

During the last three years, the Government of India has also provided funds to the States under other Schemes like the Modernization of Police Forces Scheme, raising of India Reserve Battallions, setting up of Counter Insurgency and Anti-Terrorist (CIAT) Schools etc.

Further, in the development arena, in addition to various development programmes/ flagship Schemes being implemented throughout the country, the Planning Commission is also implementing an Integrated Action Plan (IAP) in 82 Selected Tribal and Backward Districts, inter-alia, including 71 LWE affected districts, for accelerated development of the affected areas. The nature of works taken up under the IAP includes public infrastructure and services which create a perceptible impact on the ground and among the local communities. The State-wise detail of Central funds released/ expenditure in these IAP Districts during 2010-11, 2011-12 and 2012-13 (as on 14.03.2013) is given at Annexure-IV.

The Central Government is also implementing 'Road Requirement Plan-I' in 34 worst LWE affected districts at a total cost of Rs. 7300 crore.

It can be seen from the above details that the Central Government is allocating sufficient resources to deal with Left Wing Extremism in a determined and purposeful manner.